

assistance is sought from the World Bank; and

(b) the details of the discussion held with World Bank for this purpose and the results thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). An agricultural development project with an outlay of US \$ 30 million has been negotiated with the World Bank. The principal features of this project are area development by planting new high-yielding varieties of coconut and pepper, rehabilitation of cashew plantations, establishment of seed gardens for coconut, cashew, cocoa and spices, construction of rubber processing factories, agricultural research and a credit programme to cater for the needs of these programmes.

A project proposal for marine fisheries development has also been posed for World Bank assistance. This project comprises of development of harbours, purchase of boats and processing and marketing. A World Bank identification Mission visited Kerala State in October, 1977 for a few days to have preliminary discussion with the State authorities on this project report. Reaction of this Mission is still awaited.

Feeder service for tourism in Ooty

2427. SHRI P. S. RAMALINGAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state that details of feeder services which have been planned for promotion of tourism in Ooty?

THE MINISTER OF TOURISM AND CIVIL AVIATION: (SHRI PURUSHOTTAM KAUSHIK) : The proposal for setting up Third Line Operations is under consideration. However, there is no airport at Ooty nor is there any proposal to construct one. Indian Airlines operate regular sche-

duled services to Coimbatore, which is 152 kms. from Ooty.

दीवार घड़ियों और कलाई की घड़ियों का निर्यात

2428. श्री दया राम शाव्य : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मन्त्री यह बताने की कृपा करेंगे कि

(क) गत तीन वर्षों में कितनी कीमत की दीवार घड़ियों और कलाई घड़ियों का निर्यात किया गया ; और

(ख) विदेशों में, देश-वार, घड़ियों की सप्लाई का क्रयादेश प्राप्त करने वाली सरकारी और गैर-सरकारी फर्मों की राज्यवार संख्या कितनी है ?

वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) :

(क) 1974-75	13.43 लाख रु०
1975-76	30.41 लाख रु०
1976-77	24.69 लाख रु०

(ख) निर्यात, मुख्य रूप से सरकारी क्षेत्र के उपक्रम---हिन्दुस्तान मशीन टूल्स तथा कुछ गैर-सरकारी निर्यातकों द्वारा थाईलैण्ड, कुवैत, टर्की, ईरान, चेकोस्लोवाकिया, ब्रिटेन, स्विट्जरलैण्ड तथा आस्ट्रेलिया आदि से प्राप्त क्रयादेशों के आधार पर किये गये थे।

Cash assistance, to exporters

2429. SHRI DHARAM VIR VASISHT: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that from September 1, 1977 exporters would be able to obtain cash assistance across the counter as per scheme evolved by the Ministry; and

(b) if so, the condition set for such facility and the nature of results likely to be achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) Yes, Sir.

(b) According to the Simplified Payment Scheme of Cash Assistance notified on 11-8-77, exporters who made exports during the year 1976-77 and have earned Replenishment licences and/or cash assistance thereon, will be eligible for the benefits under the Scheme. It will, however be open to Government to exclude exporters who have come to the adverse notice of Government in the past.

Since the Scheme is designed to ensure that the eligible exporters get the full amount of cash compensatory support as far as possible across the counter soon after each shipment, it will eliminate delays in the exporters getting such amounts from Government.

Report of Committee on Direct Taxes

2430. SHRI DHARAM VIR VASISHT : Will the Minister of FINANCE be pleased to state:

(a) whether Government have since received the Palkhiwala (headed by another Chairman later) Committee's suggestions on Direct Taxes; and if so, the salient features of the same; and

(b) if not, reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) : (a) and (b). As per Resolution of the Government of India, setting up the Committee of

Experts on Direct Tax Laws, the Committee is to submit its report by 31st December, 1977. The period being not yet over, the question of any delay in submission of the report by the Committee does not arise.

Export potential for Indian Sports Goods in Canada, Australia and New Zealand

2431. SHRI YASHWANT BOROLE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether any assessment has been made of the great export potential for Indian sports goods in Canada, Australia and New Zealand;

(b) whether a recent survey has revealed that the marketing strategy for these goods is not properly laid down; and

(c) if so, whether some suitable authority will be entrusted to go into the details properly instead of leaving it to individual exporters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) to (c). The Sports Goods Export Promotion Council had conducted a survey in Australia and the Trade Development Authority in Australia and New Zealand separately. It was generally revealed that in these countries there is good potential for Indian traditional sports goods. It was, however, revealed that there are some deficiencies in marketing, mostly arising out of production constraints for quality production. One of the main recommendations contained in the TDA Report was for establishment of Sports Goods Industrial estates in Meerut and Jullundur under the control of U.P. Export Corporation and Punjab State Industrial Development Corporation respectively. These proposals have been submitted to the concerned State Corporations.